Token Number- 2818/2020

S.J.

Caveat Clear

Rana Binod Kr. Singh and Another

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

- 1. Page 29, 34 to 38 41 and 44 are not lebible. T/c may be given.
- 2. Jurisdiction clause may be corrected in cause title of index and synopsis.
- 3. Ann. No. may be mentioned for document under challenge in para 1 and prayer portion.
- 4. Pagination may be checked and corrected after page 31 as per index.